

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:489
ANSWERED ON:29.04.2010
MANUFACTURE OF POLYESTER CLOTHES
Yadav Shri Hukamdeo Narayan

Will the Minister of TEXTILES be pleased to state:

- (a) the number of units engaged in the manufacture of polyester fabric;
- (b) whether ethylene, a petroleum product, is imported for manufacturing polyester clothes;
- (c) if so, the names of the companies which import the said products alongwith the quantum of import made by them during the last three years;
- (d) whether the said petroleum products imported exclusively for manufacturing clothes were reported to have been issued for other purposes;
- (e) if so, the details thereof; and
- (f) the action taken against such companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.489 TO BE ANSWERED ON 29.4.2010

(a): There are 180 composite mills, 183 weaving mills & about 18 lacs powerlooms through out the country, which are engaged in manufacture of all type of fabric, including polyester fabrics as per market requirement. Bhiwandi & Surat are the main clusters, where polyester fabrics are manufactured.

(b): The Polyester clothes/ fibre are manufactured from Polyester Resins/Chips; which in turn are manufactured from Purified Terephthalic Acid (PTA) and Monoethylene Glycol (MEG). Ethylene, which is an Open General License (OGL) item, is not imported specifically for manufacture of polyester clothes.

(c) to (f): Do not arise.